

SPECIAL BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.91/ALD/2019

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S SURYA DAY PVT LTD V/S M/S SUNRUN SOLAR VENTURES (UP) PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Aishwarya Adlakha, Adv.

: For Operational Creditor

Sh. Raghav Nayar, Adv.

: For Corporate Debtor

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Corporate Debtor seeks a short time for filing of an affidavit in compliance of an order dated 23.04.2024.
- 2.** Let the needful be done within a period of one week by serving an advance copy to the other side. After receipt of the said affidavit, the Ld. Counsel representing the Operational Creditor may file reply to the said affidavit within a period of one week by serving an advance copy to the other side.
- 3.** Ld. Counsel representing the Operational Creditor states that he has also filed the affidavit, which is received by the Corporate Debtor. Ld. Counsel representing the Corporate Debtor also seeks and is granted one week time to file reply to the said affidavit, with an advance copy to be supplied to the other side.
- 4.** Let the matter be adjourned for further hearing on 5th September, 2024 before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*